Applications are invited from eligible candidates within the age limit of 18 years to 44 years as on 01.01.2019 relaxation of age for SC/ST candidates as per existing rules will be admissible for filling up 2 (Two) post of Office Peon, 1 (One) post of Attached Peon and 1 (One) post of Chowkidar under the establishment of the undersigned.

The details of Posts and Establishment:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Post</th>
<th>No. Of Post</th>
<th>Educational Qualification</th>
<th>Pay Scale (Plus other allowances admissible as per rule)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Office Peon</td>
<td>2</td>
<td>Class VIII</td>
<td>Rs. 12000-37500 GP Rs. 3900</td>
</tr>
<tr>
<td>2</td>
<td>Attached Peon</td>
<td>1</td>
<td>Class VIII</td>
<td>Rs. 12000-37500 GP Rs. 3900</td>
</tr>
<tr>
<td>2</td>
<td>Chowkidar</td>
<td>1</td>
<td>Class VIII</td>
<td>Rs. 12000-37500 GP Rs. 3900</td>
</tr>
</tbody>
</table>

- The applicants must submit their applications in the Standard Form of application published in the Assam Gazette Part-IX. A candidate will have to submit 4 (four) copies of recent passport size photograph and the testimonials of his/her Age, Caste, Educational Qualification etc. along with the filled up application form, in photocopy attested by a Gazetted Officer. Candidates will have to produce those testimonials in original, in the event of being selected for interview. Failing which, his/her candidature will be summarily rejected and the next eligible candidate from the merit list will be considered. The candidate shall apply for one post only.

- Candidate shall submit one self addressed and stamped envelope affixing stamp of Rs. 10/-alongwith the application.

- The selection will be carried out in 2 phases. There will be a Written Test along with the personal interview. Candidates applying for the post of Office Peon/Attached Peon/Chowkidar will have to appear in a Written Test of 30 Marks comprising General English, Assamese, General Knowledge and Interview of 20 Marks.

- The Written Test will be held on 04.08.2019 and the Admit Cards will be issued to the candidates whose applications will be considered for selection. Admit Card may be collected from the office of the Chief Judicial Magistrate on working days within office hours from 29.07.2019 till 03.08.2019.
• Completed applications along with all testimonials as mentioned above should be addressed to “The Chief Judicial Magistrate, Golaghat, PIN 785621, Assam” through post or may be dropped in the “Drop Box” Labelled as “Drop Box for Applications” to be kept at the premise of Office of the undersigned within the stipulated time.

• **Last date of receipt of applications is 01.07.2019 till 5 p.m. Drop Box will be closed after last date and time.**

• Applications submitted in any other mode, except as indicated and incomplete applications will be summarily rejected without any communication to the candidate.

• A List of selected candidates will be published in the website of Golaghat District Judiciary website [http://golaghatjudiciary.gov.in/](http://golaghatjudiciary.gov.in/).

• **Canvassing by any means will immediately lead to rejection of candidature.**

• Candidates already in the Government service should apply through proper channel.

• Selected candidates will receive their appointment letters by post at their respective postal address as specified by them in their application forms.

• Reservation belonging to different categories will be as per rules.

• The certificate for claiming reservation must be issued by the competent authority and the same in original must be produced before the selection committee at time of interview.

• Experience in the relevant field will be counted.

• The office of the undersigned reserves the right to alter/modify or change any of the terms and conditions including selection criteria etc. mentioned in the advertisement.

• The admission of candidates at all stages of the selection process will be purely provisional and subject to their satisfying the prescribed eligibility conditions by way of furnishing documentary evidence in support thereof. If on verification at any time before or after the selection process, it is found that a candidate does not fulfil any of the eligibility condition, his/her candidature shall stand cancelled. Mere calling of candidate to the Written Test/Interview does not necessarily mean acceptance of candidature.

• Any information submitted by an applicant in his/her application will bind the candidate personally and if found to be false shall be liable for criminal prosecution apart from civil law.

• The office of the undersigned reserves the right to cancel the advertisement, alter any terms and conditions of the advertisement at any stage.

• All other matters regarding the recruitment process which are not specified herein shall be as decided by the Selection Committee taking note of the guidelines of the Hon'ble Gauhati High Court rules.

• No TA/DA will be paid to the candidates.